- (b) whether Government has fixed six weeks as the maximum time-frame for the completion of inter-ministerial consultations and submission of notes for the consideration of the Union Cabinet/Cabinet Committees;
- (c) if so, do the notes piloted by DOP&T in 2007 and 2008 stand lapsed; and
- (d) if so, the action taken by Secretary, UD to execute CCA decision dated 26 October, 2005?

THE MINISTR OF URBAN DEVELOPMENT (SHRI KAMAL NATH): (a) Yes, Sir.

- (b) Yes, Sir.
- (c) No, Sir.
- (d) Secretary Urban Development has discussed the issue with the Department of Personnel and Training at various levels. Notices for recovery of arrears have been issued to Kendriya Bhandar also. Secretary (UD) has-written a D.O. letter dated 20.07.2012 to Secretary (DOP&T) with a request to expeditiously obtain a review of CCA decision dated 26.10.2005, failing which, eviction proceeding will be initiated. The Department of Personnel and Training have decided to seek review of CCA decision dated 26.10.2005 regarding Kendriya Bhandar.

WRITTEN ANSWERS TO UNSTARRED QUESTIONS

Adverse effect of granting patents of Ayurvedic medicines

2636. DR. T. N. SEEMA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the interest of the foreign companies to get the patents of readymade formula of traditional Indian Ayurvedic system of medicine will cause damage to the existing Indian companies and traditional vaidyas engaged in making of these medicines;
 - (b) if so, the details thereof;

- the details of the Ayurvedic/Unani Medicines whose patents have been claimed and obtained by foreign companies/Indian Companies; and
- the action taken by Government to promote the grant of patents for the formulae of India Ayurvedic system of medicines amongst the Indian companies?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) and (b) An invention which in effect, is traditional knowledge or which is an aggression or duplication of known properties of traditionally known components is not patentable under Section 3(p) of the Patents Act, 1970. Therefore, the readymade formula of traditional Indian Ayurvedic system of medicine can not be patentable. However, substantial improvement on traditional knowledge which fulfills the criteria prescribed for patentability in the Patents Act, 1970, can be granted patents.

- So far, 25 patents have been granted in the Ayurvedic/Unani medicines. Of these, twenty two patents are granted to Indian companies including Council of Scientific and Industrial Research (CSIR) and three patents have been granted to foreign companies. These patents have been granted to value added novel composition/innovations as claimed by the Patentee. The details thereof are given in Statement (See below).
- (d) One of the prime objectives of Government of India is to promote awareness amongst the Indians including Indian companies, to protect their intellectual creations/innovations and encourage filing patent applications. Many awareness programs are conducted by the Office of the Controller General of Patent, Design and Trademarks at various places in India in collaboration with other institutions. The National Institute of Intellectual property Management (NIIPM) established at Nagpur, is also actively engaged in organizing awareness activities on Patents and other IPRs.

Statement

Product and Process Patents Granted to Foreign and Indian Companies
Organizations on Ayurvedic/Unani Medicines

Sl. No.	Application Number	Patent Number	Title of Invention	Patent Date of Grant	Applicant Na
1	2	3	4	5	6
1	479/CHE/2004	221394	A Process for the Isolation of Microorganism and a process for the Preparation of the Herbal Extracts	23.6.2008	Ashtavaidyan Mooss Vaidya Oushadhasala
2	960/CHE/2007	241327	An Organoleptically Enhanced Salacia Plant Extract and a process thereof	29.6.2010	Avesthagen Li
3	1911/CHE/2007	248873	A Synergistic Herbal Composition having Anti-Stress and Memory Enhancing Activity	9.5.2011	Century Biolog Limited
4	1076/CHE/2007	252093	A Synergistic Ayurvedic/ Functional Food Bioactive Composition (Cincata) and a process of preparation thereof	25.4.2012	Avesthagen Li

1	2	3	4	5	6
5	603/MUM/2004	238212	Safed Musli Herbal Composition in ready to drink form and process for preparation thereof	25.1.2010	Nandan Agro
6	855/MUM/2006	252567	A Process for Preparation of a Polyherbal Composition and the product thereof	23.5.2012	Charak Pharm
7	1403/DEL/1998	189316	A Process for the Preparation of a Novel Synergistic Herbal Composition useful in the treatment of Acute Hepatitis E Infection	24.2.2004	Dabur Resear
8	2141/DEL/1997	235108	A Novel Synergistic Polyherbal Composition, Useful for treating Hepatitis Non A To G Virus Infection(s) and a Process for Preparing Such Composition	25.6.2009	Dabur Resear

9	797/DEL/1996	189717	"A Process for the Preparation of A Synergistic Novel Herbal Pharma-Ceutical Composition Useful In the Treatment of Hepatitis "B" Viral Infection in Mammals"	27.1.2004	Dabur Researd
10	386/CHE/2004	252070	A Composition of Herbal Extracts for Promoting Growth and Development	24.4.2012	Tablets (India)
11	1469/CHE/2005	224688	Anti-Stress Herbal Formulation and Process for the Preparation Thereof	21.10.2008	Venkateswara Nilayam Limite
12	1523/CHE/2005	241754	Herbal Formulation for Treatment of Haemorrhoid and the Process for Preparation Thereof	23.7.2010	Venkateswara Nilayam Limite
13	896/MUM/2003	210953	Extract of Pericarp of the Fruit Sapindus Trifoliatus Comprising Saponin	16.10.2007	Lupin Ltd
14	1333/MUM/2003	213402	Herbal Pharmaceutical Compositions in Jelly Formulations	1.1.2008	M/S. Lyka Lat

1	2	3	4	5	6
15	266/DEL/2002	211254	A Process for the Preparation of Novel Herbal Nutraceutical	23.10.2007	Council of Sci Industrial Rese
16	1266/DELNP/2005	227723	Dental Care Herbal Formulation and its Preparation Thereof	19.1.2009	Council of Sci Industrial Rese
17	585/DEL/2004	243225	A Process for the Preparation of Antioxident from Black Cumin (Nigella Sativa.) Seeds	30.9.2010	Council of Sci Industrial Reso
18	3501/DELNP/2004	245725	A Herbal Composition Useful for Gastro-Intestinal Disorders & Process Thereof	31.1.2011	Council of Sci Industrial Rese
19	00584/DELNP/2004	225350	Anti-Cough, Anti-Tussive and Throat Soothing Synergistic Herbal Formulation	11.11.2008	Council of Sci Industrial Rese
20	1340/DEL/2003	221610	Novel Herbal Composition for the Treatment of Gastric Ulcer	27.6.2008	Council of Sci Industrial Rese
21	2507/DEL/2004	248784	Development of Herbal Nutritious Chocolate and its Processing	24.8.2011	Council of Sci Industrial Rese

22	257/DEL/2003	224378	A Process for the Preparation of an Extract and Bio-Active Fractions from Cuminum Cyminum and Composition therefrom	13.10.2008	Council of Sci and Industrial
23	298/DEL/2001	219874	A Composition useful for the Treatment of Viral Infections in An Animal	13.5.2008	Sage R&D
24	1928/DEL/1997	243564	A Process for the Preparation of a Herbal Composition for the Treatment of Viral Infections	26.10.2010	Sage R&D
25	3548/CHENP/2007	237838	Aloe Vera Extract, Method of Producing Aloe Vera Extract, and Hyperglycemia Improving Agent	1.11.2010	Morinaga Milk Co., Ltd